## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/ 17	-	For orders	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jackonblock Facility Services Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
K. DUSHPANTHA KUNDR 9134122393A	Petition r OPerational	Disjanh
THTRUPAL CHAINE	IRP	gogaly
259		

## ORDER

PCS for Petitioner Company is present. IRP is present. Today we have heard IRP. List it for consideration /passing order on 11/12/2017.

Member (T)

Member (J)